

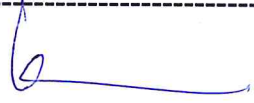
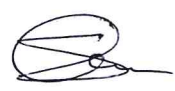
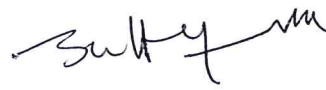

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**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**  
**PETITION NUMBER : TCP/2/2016**  
**NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another**  
**NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others**  
**UNDER SECTION : 397/398**

| S.No. | Name (in Capital)           | Represented by                   | Signature   |
|-------|-----------------------------|----------------------------------|---|
| 1.    | V. Chandrakanthan           | Counsel for Respondents 10 to 14 |    |
| 2     | Srenik S Jain               | Counsel for R2 to 4              |  |
| 3     | V.K. Sathiyamurthy          | Administrator for R1             |  |
| 4     | P.M. VASALA<br>A.K. MYLSANY | Counsel for Petitioner           |  |

**ORDER**

Counsel for the Petitioner present and filed proof of private notice served on R-7 and R-14. Mr. Srenik S. Jain, counsel for R2 to R4, Mr. V. Chandrakanthan, counsel for R-10 to R-14 are present. R-7 called absent. Service against R7 is held sufficient. In the circumstances R7 is proceeded ex parte. It is reported that R-12 died. On behalf of R-1, Mr. V.K. Sathiyamurthy representing the Administrator present stated that he received copies of typed set today from R-2 to R-5 and prayed time for making reply submissions. Counsel for Petitioner is directed to furnish the relevant papers and the typed set to the Counsel for other Respondents. At request, time enlarged. **Put up on 20.07.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)